

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-61-2020

Mr. Shamsundar Dalvi **...Petitioner**

Versus

State of Goa and Ors. **.... Respondents.**

Shri Avelon Carvalho, Advocate for the Petitioner.

Shri S. P. Munj, Additional Government Advocate, for the Respondents No.1, 2, 4, 5, 6 and 7.

Shri Somnath Karpe, Advocate for the Respondent No.3.

Shri Nitin Sardessai, Senior Advocate with Shri Gaurang Panandikar, Advocate for the Respondents No.9 and 10.

Respondent No.14 in person.

**Coram : NUTAN D. SARDESSAI &
M. S. JAWALKAR, JJ.**

Date : 31st July, 2020

P.C.:

All seek time of two weeks to file their reply.

2. Stands over on 14.08.2020.

M. S. Jawalkar, J.

Nutan D. Sardessai, J.